

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/234(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	MAA CHHINNAMASTIKA AGRO PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Petitioner
Mr. Riyanshu Agarwal, Adv.]
Mr. Deepak Paul, PCA]

Deputy ROC, West Bengal] For the Respondents (ROC West Bengal)

ORDER

1. Learned Counsel for the parties present.
2. We have been taking through the Balance Sheet as on 31.03.2023 at page 183. We have also seen the report of the Registrar of Companies, West Bengal wherein Registrar of Companies has requested this Tribunal to impose certain conditions stated in para 'B' at page 5 of the Report.
3. The matter is **reserved for orders**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**